

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

8. IA 1953(MB)2024
IN
C.P. (IB)/1338(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: Bombay Rayon Fashions Limited
Vs
Casabella Trading Private Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

None present.

Post this matter on **05.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)